

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 121
Appeal No. 1018/252/ND/2019

IN THE MATTER OF:

Income Tax Officer ... Appellant

Vs.

RoC(RPH Trading Company Pvt. Ltd.) ... Respondent

Order under Section 252

Order delivered on 15.03.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant : Ms. EashaKadian, St. Counsel, Mr. Himanshu, Adv.
For the R-5 : Mr. DepaishTangoriya, Adv.

ORDER

Learned Counsel for the appellant states that service affidavit has been filed but the same has not come to the Court file. Learned Counsel for the respondent No. 5 seeks and is granted time to file reply.

List on 10.05.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

MUKESH